

Form ECB 1							
Part A - Return Details							
1	Return Type		LRN <applicable on selecting "Revising Existing ECB">		-		
Part B - Borrower Details							
2	Legal Name	-		-		-	
3	Registered Office Address		Registered Office State/UT		Registered Office Pincode		
4	Contact No.	-		-		-	
5	E-Mail ID	-		-		-	
6	Registration Number Type		Other Registration Number Type <applicable on selecting "Others (Specify)">		Registration Number	-	
7	PAN	-		-		-	
8	LEI	-		-		-	
9	Whether an investigation/adjudication by a law enforcing agency is in process or an appeal with reference to such investigation/adjudication is pending for any contravention under FEMA, 1999.		Details <applicable on selecting "Yes">	-		-	
10	Borrower Type		Other Borrower Type <applicable on selecting "Others (Specify)">	-		-	
11	Specify the applicable Act(s) and relevant section of the Act as per which the entity is permitted for ECB (for entities other than Companies and LLPs)	-		-		-	
12	Borrower Category	-		-		-	
13	Borrower Classification (6 Digit NIC-2025 Code)	-		-		-	
14	Net Worth (as per the last audited balance sheet) (INR)		Net Worth (as per the last audited balance sheet) (USD Equivalent)	-		-	
15	Outstanding Domestic Borrowing from Banks (as on the date of application) (INR)		Outstanding Domestic Borrowing from AIFIs and NBFCs (as on the date of application) (INR)		Outstanding Domestic Borrowing through Debt Instruments (as on the date of application) (INR)		Outstanding Domestic Borrowing from Other Sources (as on the date of application) (INR)
16	Outstanding ECBs (as on the date of application) (USD)		Outstanding External Trade Credits (as on the date of application) (USD)		Outstanding External Borrowing from Other Sources (as on the date of application) (USD)	-	
17	Total Outstanding Domestic Borrowing (as on the date of application) (INR)		Total Outstanding Domestic Borrowing (as on the date of application) (USD)		Total Outstanding External Borrowing (as on the date of application) (USD)	-	
18	Proposed ECB (USD)		Available ECB Limit (USD)	100000000	-	-	
Part C - Lender Details							
19	Legal Name	-		-		-	
20	Country	-		-		-	
21	Contact No.	-		-		-	
22	E-Mail ID	-		-		-	
23	Lender Category		Foreign Equity Holder Ownership (%) <applicable on selecting "Foreign Equity Holder">		Other Lender Category <applicable on selecting "Others (Specify)">	-	
Part D - Borrowing Details							
24	Borrowing Permission Type	-		-		-	
25	Form of Borrowing		Other Form of Borrowing <applicable on selecting "Others (Specify)">		Share of Financial Institutions in IFSC (USD) <applicable on selecting "Syndicate Loan">	-	
26	Borrowing Agreement Date (YYYY-MM-DD)	-		-		-	
27	Average Maturity (Years)	-		-		-	
28	Borrowing Currency 1		Borrowing Currency 2		Borrowing Currency 3		Borrowing Currency 4
29	Borrowing Amount (in Currency 1)		Borrowing Amount (in Currency 2)		Borrowing Amount (in Currency 3)		Borrowing Amount (in Currency 4)
30	Is there a call option in the borrowing?		Borrowing Covered by Call Option (%) <applicable on selecting "Yes">		Option Start Date (YYYY-MM-DD) <applicable on selecting "Yes">		Option End Date (YYYY-MM-DD) <applicable on selecting "Yes">
31	Is there a put option in the borrowing?		Borrowing Covered by Put Option (%) <applicable on selecting "Yes">		Option Start Date (YYYY-MM-DD) <applicable on selecting "Yes">		Option End Date (YYYY-MM-DD) <applicable on selecting "Yes">

32	Is the loan secured?		Security Type <applicable on selecting "Secured">		% of Principal Secured <applicable on selecting "Secured">		% of Interest Secured <applicable on selecting "Secured">	
33	End-Use Purpose 1		Other End-Use Purpose 1 <applicable on selecting "Others (Specify)">		% of Borrowing Amount		-	
34	End-Use Purpose 2		Other End-Use Purpose 2 <applicable on selecting "Others (Specify)">		% of Borrowing Amount		-	
35	End-Use Purpose 3		Other End-Use Purpose 3 <applicable on selecting "Others (Specify)">		% of Borrowing Amount		-	
36	End-Use Purpose 4		Other End-Use Purpose 4 <applicable on selecting "Others (Specify)">		% of Borrowing Amount		-	
37	End-Use Sector 1		Other End-Use Sector 1 <applicable on selecting "Others (Specify)">		% of Borrowing Amount		-	
38	End-Use Sector 2		Other End-Use Sector 2 <applicable on selecting "Others (Specify)">		% of Borrowing Amount		-	
39	End-Use Sector 3		Other End-Use Sector 3 <applicable on selecting "Others (Specify)">		% of Borrowing Amount		-	
40	End-Use Sector 4		Other End-Use Sector 4 <applicable on selecting "Others (Specify)">		% of Borrowing Amount		-	
Part E - Interest Rate Details								
41	Interest Rate Type		Fixed Interest Rate (%) <applicable on selecting "Fixed Interest Rate">		Benchmark Rate <applicable on selecting "Floating Interest Rate">		Spread <applicable on selecting "Floating Interest Rate">	
42	Floating Interest Rate Cap or Floor		Cap Rate <applicable on selecting "Yes">		Floor Rate <applicable on selecting "Yes">		-	
43	First Interest Payment Date (YYYY-MM-DD)		-		-		-	
44	Number of Payments/Year		-		-		-	
Part F - Other Charges Details								
45	Upfront Fee		Expected Date of Payment (YYYY-MM-DD)		Currency		Amount	
46	Management Fee		Expected Date of Payment (YYYY-MM-DD)		Currency		Amount	
47	Commitment Fee (Fixed)		Expected Date of Payment (YYYY-MM-DD)		Currency		Amount	
48	Guarantee Fee		Expected Date of Payment (YYYY-MM-DD)		Currency		Amount	
49	Export Credit Agency Charges		Expected Date of Payment (YYYY-MM-DD)		Currency		Amount	
50	Other Charges		Expected Date of Payment (YYYY-MM-DD)		Currency		Amount	
51	Total (USD)		-		-		-	
52	Penal Interest for Late Payments (Fixed)		Fixed Rate (%) <applicable on selecting "Yes">		-		-	
53	Penal Interest for Late Payments (Floating)		Benchmark Rate <applicable on selecting "Yes">		Spread <applicable on selecting "Yes">		-	
54	Commitment Fee (Variable)		% Per Annum <applicable on selecting "Yes">		% of Undrawn Amount <applicable on selecting "Yes">		-	
Part G - AD Comments								
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